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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	C.P. No. or C.A. No.	111.110.	Purpose	Section	Name of the Parties M/s. / Mr. M/s Wizcraft International Entertainment Pvt.Ltd Vs Le Eco System Technology India
	CP(IB) No. 10/BB/ 2018		For comply objection	Rule 6	
CI	SI NAME (IN CADITAL)				Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

G-MANJONATH.V

9731314371

PETITIONER

ORDER

Counsel for Petitioner is present. Counsel is informed that, some more cases are filed against the Corporate Debtor and directed to verify from the website and to inform the Tribunal as to when other cases are listed. This case is formally posted on 15/02/2018. In the meantime, Petitioner Company to comply the objections raised by the registry.

Member (T)

Member (J)